

Nomination of cases by Hon'ble The Chief Justice on 11/08/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 67859/2014	Hon. Dilip Gupta, J.	Writ C-II Section on 12/08/2015
2	Writ A – 60121/2013 with Nomination Application – 269816/2015	Hon. A. P. Sahi, J.	Writ A-II Section on 12/08/2015
Bench Comprising			
3	CrI. A. - 6118/2010 with CrI. A. - 6139/2010 with CrI. A. - 6248/2010 with CrI. A. - 6285/2010 with CrI. A. - 6380/2010	Hon. Arun Tandon, J. and Hon. Sunita Agarwal, J.	CrI. A. Section on 12/08/2015
Hon....., J.			
4	Company Appeal – 6/2013	Hon. Bharati Sapru, J.	Company Section on 12/08/2015
5	Bail – 15088/2015	Hon. Manoj Misra, J.	Bail Section on 12/08/2015
6	Bail – 42599/2014	Hon. Manoj Misra, J.	Bail Section on 12/08/2015
7	Writ A – 44220/2015	Hon. Manoj Kumar Gupta, J. (both cases)	Writ A-II Section on 12/08/2015
8	Writ A – 43718/2015 with W. P. - 29665/2015	Hon. Manoj Kumar Gupta, J.	Writ A-II Section on 12/08/2015
9	Bail – 28522/2015	Hon. Om Prakash, J.	Computer Fresh Section on 11/08/2015
10	Bail – 27160/2015 with Bail – 39085/2013	Hon. Manoj Misra, J.	Computer Fresh Section on 11/08/2015
11	Bail – 26939/2015 with Bail – 35821/2014	Hon. R. D. Khare, J.	Computer Fresh Section on 11/08/2015
Appropriate Court dealing with such matters			
12	Bail – 43307/2014	Appropriate Court dealing with such matters	Bail Section on 12/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
12/08/2015